

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3291  
ANSWERED ON:21.12.2004  
JOINT PATROLLING  
Rao Shri Sambasiva Rayapati

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Bangladesh has agreed for the joint patrolling in adjacent borders;
- (b) if so, the details in this regard;
- (c) whether in the Home Secretary level talks in the month of September, 2004 both the countries have agreed that the security forces of both the countries on the border would coordinate with each other; and
- (d) if so, the steps being taken to implement the agreements reached between the two countries?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (d): The DG BSF proposed to Bangladesh Rifles during DG level talks between BSF and BDR for co-ordinated/Joint patrolling along the Indo-Bangladesh border to arrest border crimes. The draft modalities after approval by the Government of India were forwarded to BDR in June, 2003. The Indian side also reiterated this issue during the Home Secretary level talks held in September, 2004. The Bangladesh Government is of the view that patrolling would be done by the respective security forces in their own territories and the two forces may coordinate with each other.